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F.No.A-33025/07/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

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New Delhi, the 28th March, 2018.

NOTIFICATION No. 15/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Abhijit Deb, Assistant Commissioner in the office of the Pr. Chief Commissioner of CGST & CE, Kolkata Zone from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 02nd April, 2018.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 15/2018 (F.No. A-33025/07/2018-Ad.II dated 28.03.2018.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Pr. Chief Commissioner of CGST & CE, Mumbai Zone, GST Bhawan (2nd Floor), 180 Shanti Pally, R.B. Connector, Kolkata-700107 (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/Commissioner (Coordination-CBEC/DS(Ad.II)/Dir (Ad.IIA&B)/DS(Ad.V).
4. Pr.ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.

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